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NOTIFICATION
(INCOME-TAX)

No. 7069 (F.No.197/98/86-IT(A1)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Skills for Progress, Bangalore" for the purpose of the said clause for the assessment years 1985-86 to 1987-88.

R. Mea
(RUSHAN SAHAY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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